

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
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**LOK SABHA  
UNSTARRED QUESTION NO. 5271**

**TO BE ANSWERED ON 3<sup>rd</sup> APRIL, 2023 (MONDAY)/ CHAITRA 13, 1945 (SAKA)**

**PENSION SCHEME FOR TRADERS AND SHOPKEEPERS**

5271. Shri Santosh Kumar:

Will the Minister of Finance be pleased to state:

- (a) whether the Government has launched any pension scheme for the traders and shopkeepers with an annual turnover of less than 1.5 crores as per the budget announcement for the year 2019-20 and if so, the details thereof;
- (b) the number of beneficiaries registered so far under the said scheme;
- (c) the time by which pension is likely to be given to all the registered beneficiaries;
- (d) the amount of the pension given under the said scheme; and
- (e) the details of registration guidelines fixed under the said scheme?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(DR. BHAGWAT KARAD)

(a) to (e) As informed by Ministry of Labour & Employment, Government has launched a pension scheme for traders and shopkeepers with an annual turnover of less than Rs.1.5 crores as per the budget announcement. It is a voluntary and contributory pension scheme. The traders in the age group of 18-40 years with an annual turnover not exceeding Rs. 1.5 crore and who are not member of EPFO/ESIC/NPS/PM-SYM or an annual income tax payer, can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

Subscribers, after attaining the age of 60 years, are eligible for a monthly minimum assured pension of Rs. 3,000/-.

Enrolment to the scheme can be done through the Common Service Centres. In addition, eligible persons can also self-enrol by visiting the portal [www.maandhan.in](http://www.maandhan.in).

The number of beneficiaries registered till 14.03.2023 under the said scheme is 52,396.

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